

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2954
ANSWERED ON:30.07.2014
CORRUPTION REPORTS IN UGC
Adityanath Shri Yogi

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is any report of corruption in University Grants Commission (UGC), a regulatory body for maintaining quality of higher education;
- (b) if so, the details thereof; and
- (c) the remedial steps taken by the Government to keep UGC free from corruption?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a): Yes, Madam.

(b): The University Grants Commission(UGC) has informed that some complaints relating to corruption and violation of Conduct Rules by UGC officials have come to the knowledge of the UGC. The UGC has further informed that it has taken action in accordance with the extant Conduct Rules, including initiation of disciplinary proceedings, placing officials under suspension, giving sanction of prosecution etc. Instances have also come to its notice wherein colleges which were not eligible for UGC grants were issued to these colleges. Departmental action against two erring officials of UGC has been initiated by the UGC in this matter. In another case, one Joint Secretary level officer was suspended by UGC for not displaying due diligence, sincerity and devotion to duty.

(c): The Government had directed the UGC to initiate action against persons responsible for acts of commission and omission in the matter of irregular issue of grants to two colleges. The UGC had filed two First Information Reports in the matter and also initiated Departmental action against two erring employees.

The UGC has also taken various steps for improving transparency in the grant releasing process in the UGC, including introduction of Direct Benefit Transfer in scholarship/ fellowship schemes, creation of a separate Internal Finance Division, streamlining the process of internal financial and administrative controls and checks, etc.